Domestic Loan

Written Answers

2766. COL. SONA RAM CHOUDHARY: Will the Minister of FINANCE be pleased to state:

- (a) the total amount owe to domestic creditors by the Government during each of the last three years;
- (b) the amount paid to domestic creditors in the form of interest and principal during the above mentioned period, year-wise;
- (c) the amount of loan and interest payable to domestic creditors during the above period; and
 - (d) the present position in respect of domestic loans?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (d) The position with regard to internal debt and other liabilities of the Central Govt. is as under:

(Rs. in crore)

		1995-96	1996-97	1997-98 RE	1998-99 RE
de	itstanding internal bt and other liabilit the end of 31st Ma	ies	621437	718299	810911
	epayment of incipal*	66888	65444	74885	92595
(iii) Pa	yment of interest	45631	55255	61550	70808

^{*}Excludes discharge of 91 day/14 day/28 day Treasury Bills, Ways and Means Advances, Reserve Funds and deposits not bearing interest and suspense transactions.

Overdraft by States

2767. SHRI ASHOK NAMDEORAO MOHOL: Will the Minister of FINANCE be pleased to state:

(a) whether several States including Maharashtra are facing problem of overdraft at present;

- (b) if so, the amount of overdraft against each State;
- (c) whether the RBI has fixed the limit for each State;
- (d) if so, the details thereof, State-wise;
- (e) whether some States have drawn beyond the fixed limit:
 - (f) if so, the details thereof and the reasons therefor;
- (g) whether the Union Government have permitted the State Governments to raise funds through market borrowings; and
 - (h) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a), (b), (e) and (f) Some States have passed through periodic Ways & Means problems. The position of cash balances and overdrawal, if any, of the State Governments may vary from day to day and State to State. Maharashtra Government is not in overdraft as on date. Transaction between a State and the RBI is conducted as per an agreement between the two. Since it is a matter of relationship between the banker and the client (between the RBI and the State Government), such information is not published by the Government of India.

- (c) and (d) Yes, Sir. Statement-I is attached giving details.
- (g) and (h) The State-wise allocation for market borrowing programme for the financial year 1998-99 has not yet been finalised by GOI. On the basis of requests received from some State Governments having regard to their Ways & Means position, GOI permitted them to raise resources through market borrowing in April 1998. The State Governments have thus mobilised Rs. 5129.56 cr. through sale of ten year paper at coupon rate of 12.15 per cent per annum under the first tranche of market borrowing programme for 1998-99. The State-wise market loan raised under the first tranche is given in the attached Statement-II.

Statement-l

Revised Limits for Ways & Means Advances to State Governments w.e.f. 1.8.96.

(Rs. in Crore)

SI.No.	States	Minimum Balance with RBI	Normal (168 times of Col. 3)	Special (64 times of Col.3)	Special (Operative)
1	2	3	4	5	6
1.	Andhra Pradesh	1.00	168.00	64.00	32.00
2.	Arunachal Pradesh	0.10	16.80	6.40	3.20
3.	Assam	0.40	67.20	25.60	12.80
4.	Bihar	0.70	117.60	44.80	44.80

1	2	. 3	4	5	6
 5.	Goa	0.10	16.80	6.40	2.51
3.	Gujarat	0.70	117.60	44.80	15.91
,	Haryana	0.30	50.40	19.20	9.60
١.	Himachal Pradesh	0.20	33.60	12.80	0.07
).	Jammu & Kashmir*				
0.	Karnataka	0.80	134.40	51.20	25.60
1.	Kerala	0.60	100.80	38.40	11.40
2.	Madhya Pradesh	0.80	134.40	51.20	25.60
3.	Maharashtra	1.50	252.00	96.00	27.87
4.	Manipur	0.10	16.80	6.40	2.97
15.	Meghalaya	0.10	16.80	6.40	0.63
16.	Mizoram	0.10	16.80	6.40	-
7.	Nagaland	0.10	16.80	6.40	-
8.	Orissa	0.60	100.80	38.40	19.20
9.	Punjab	0.60	100.80	38.40	38.40
20.	Rajasthan	0.60	100.80	38.40	37.12
21.	Sikkim*				
22.	Tamil Nadu	1.10	184.80	70.40	35.20
23.	Tripura	0.10	16.80	6.40	•
24.	Uttar Pradesh	1.70	285.60	108.80	54.40
25 .	West Bengal	1.00	168.00	64.00	60.76
	Total	13.30	2234.40	851.20	460.04

^{*} Do not bank with RBI.

Statement-II

Market borrowing loans raised by the State Governments—First Tranche during 1998-99

SI. No.	States	Amount (Rs. in Crore)
1	2	3
1.	Andhra Pradesh	381.12
2.	Arunachal Pradesh	4.00
3.	Assam	200.00
4.	Goa	21.17
5 .	Gujarat	210.00
6 .	Haryana	170.00

1	2	. з	
7 .	Himachal Pradesh	50.00	
8.	Jammu & Kashmir	60.00	
9.	Karnataka	275.75	
10.	Kerala	301.62	
11.	Madhya Pradesh	303.89	
12.	Maharashtra	563.81	
13.	Manipur	20.00	
14.	Meghalaya	30.00	
15.	Mizoram	15.00	
16.	Nagaland	50. 0 0	

Written Answers

1	2	3
17.	Oriesa	216.42
18.	Punjab	200.00
19.	Rajasthan	442.29
20.	Sikķim	16.00
21.	Tamilnadu	389.59
22 .	Tripura	25.00
23.	Uttar Pradesh	748.74
24.	West Bengal	435.16
	Total	5129.56

Promotion of Tourism in Gujarat

2768. SHRI JAYSINHJI CHAUHAN : SHRI HARIBHAI CHAUDHARY : SHRI MAHESH KANODIA :

Will the Minister of TOURISM be pleased to state :

- (a) the details of proposals sent by the Government of Gujarat for the development of tourism projects in the State:
 - (b) the amount allocated therefor, project-wise;
- (c) the number of projects sanctioned for Gujarat to promote tourism during the Eighth Five Year Plan;
- (d) the names of the places where these projects were likely to be implemented;
- (e) the names of projects implemented and the projects completed so far and details of the amount spent on each of these projects; and
- (f) the time by which the remaining projects are likely to be completed?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) and (b) During 1997-98 following projects have been received and sanctioned. The details of amount allocated, as under:

(Rs. in lakhs)

	Total	111.84
7 .	Kite festival	2.00
6.	Navratri festival	2.00
5.	Cafeteria at Patan Rani-ki-Vav	12.98
4.	Tourist facilities at Dholavira	19.95
3.	Wayside amenities, Adeshar	17.80
2.	Tourist reception centre, Bhuj	18,78
1.	Tourist Complex at Nalsorovar	38.63

- (c) and (d) During the Eighth Five Year Plan 25 projects have been sanctioned for promotion of tourism in Gujarat. The name of the places and the projects are given in the enclosed Statement.
- (e) The following 9 projects have been implemented and completed :

	(Rs.	in lakhs)
1.	Camping equipment for Tarnetar	15.90
2.	Two units of Spirit Type Land-Sailing Yatch	4.48
3.	Navratri Festival	1.85
4.	Tarnetar Fair	2.69
5.	Publicity Support	5.00
6.	Assistance for Brochure on Royal Orient Express	5.00
7.	Tarnetar Festival	1.69
8.	Assistance for Kutch Festival	3.52

(f) Remaining 16 projects are under various stages of implementation.

9. Assistance for Production of publicity material 4.46

Statement

Project/Schemes sanctioned to the State of Gujarat

SI.	Name of the project/scheme	Year	Amt. sancd. (Rs. in Lakhs)
1	2	3	4
1.	Camping equipment for Tarnetar	1992-93	15.90
2.	Publicity Support	1992-93	5.00
3.	Tourist Complex at Nalsarovar	1993-94	19.68
4.	Cafeteria at Porbandar	1993-94	14.60
5.	Two units of Spirit type land sailing Yatch.	1993-94	4.48
6.	Navratri Festival	1993-94	1.85
7.	Tarnetar Fair	1993-94	2.69
8.	Publicity Support	1993-94	5.00
9.	Purchase of Water Sports equipment Gujarat	1993-94	10.00
10.	Tourist Lodge at Kuda (Bhavnagar Dist.)	1994-95	14.50